

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 326 of 2020

Manoj Tantubai Petitioner

Versus

The State of Jharkhand & another Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Mahesh Tewari, Advocate

For the Opposite Party : A.P.P.

5/25.06.2020 Mr. Anil Kumar Singh, learned counsel for the opposite party no. 2 submits that the counter affidavit has already been filed on 25.06.2020, but the same is not on record.

Office to search out and bring it on record.

List this case after a week.

In the meantime, interim order dated 29.01.2020 shall continue.

(Rongon Mukhopadhyay, J)